

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 37 of 2014

Dated : **18th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Amit Kapur
Mr. Rohit Venkat for R-2

ORDER

The learned counsel for the Appellant is filing his written submission in the matter today after serving copy on the other side.

The learned counsel for the Respondents seeks some time to file the written submission and undertakes to file the same by 29.9.2014. They are permitted to do so by 29.9.2014 after serving copy on the other side.

Post the matter for **Reporting Compliance** on **1st October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member